

COURT-III

IB 22 (ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

Vs

M/s. Shekhar Resorts Ltd. & Ors.

...PETITIONER

...RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 22.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant : - Mr. G.P. Madrru, Abhishek Anand, Tushar Tyagi and Utkarsh  
Mishra Advocates

For the Corporate Debtor :

ORDER

Counsel for both the sides are present. Matter stands adjourned.

Put up on 23.10.2019.

- 50 -

(K. K. VOHRA)  
MEMBER (TECHNICAL)

- 50 -

(Ch. Mohd. Sharief Tariq)  
MEMBER (JUDICIAL)